

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins.) No. 611 of 2019**

**In the matter of:**

**TUF Metallurgical Pvt. Ltd.**

**....Appellant**

**Vs.**

**Wadhwa Glass Processors Pvt. Ltd.**

**....Respondent**

**Present**

**For Appellant: Mr. Vaibhav Mahajan, Mr. Krish Kalra & Ms. Neha Das,  
Advocates.**

**For Respondent: Mr. Debopriyo Moulik & Mr. Sushant Mahajan,  
Advocates.**

**ORDER**  
**(Virtual Mode)**

**05.04.2021:** Today, when the case was called out Learned Counsel for the Appellant informs this Tribunal that similar matter in the case of **Anil Ambani & Ors.** is pending before the Hon'ble Supreme Court.

List this matter on **7<sup>th</sup> May, 2021** on that day Learned Counsel for the Appellant will inform this Tribunal about the status of the case which is pending before the Hon'ble Supreme Court.

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**

*Sim/nn*